experience as required to become Commander. To cover the shortage of type rated Commanders the expat pilots are inducted by Indian carriers. The expat pilot license is validated by Directorate General of Civil Aviation(DGCA) for the purpose of flying aircraft registered in India. The foreign licensed pilots are however phased out by the airlines once the co-pilots inducted by them become eligible for Commander after undergoing requisite training for the same, as per airlines policy.

(b) and (c) After selection of expat pilot by Indian Operator, security clearance of these pilots is obtained through DGCA. Once the security clearance is received from the concerned agencies, the expat pilot undergoes appropriate training on company's operations manual and Foreign Aircrew Temporary Authorization (FATA) is issued by DGCA initially for a period of three months. After oral examination and verification of documents issued by the contracting state, the FATA pilot is also required to pass DGCA Air Regulation Exam and Indian Medical Examination within 03 months for further extension of FATA. The flight crew operating Indian registered aircraft on the basis of validation of their foreign licenses has to comply with all the applicable Indian rules, regulations, procedures and directions issued from time to time in order to ensure passenger safety.

Promotion of domestic air travel

1768. SHRI C.M. RAMESH : Will the Minister of CIVIL AVIATION be pleased to state:-

(a)   the details of domestic air travel of flyers during the last three years, State-wise; and

(b)   whether Government propose to launch any scheme for further expansion of existing airports opening of new airports and more parking bays in the airports for convenience of flyers, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI) : (a) State-wise details of domestic air travel of flyers during the last three years is given in the Statements (*See* below).

(b)   The expansion and development of infrastructure facilities at the airports is a continuous process and is undertaken on the operational requirements for safety of aircraft operation and demand from airlines, depending upon availability of land and viability, as well as other facilities with reference to intended aircraft operations.

Union Cabinet in its meeting held on 08.11.2018 had accorded "In-principle" approval for leasing out six airports of Airports Authority of India (AAI) *viz.* Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development through Public Private Partnership (PPP) mode to improve efficiency in service delivery and to bring in expertise, enterprise and professionalism

at these airports, apart from bringing the needed investments in the sector. Accordingly, AAI floated a Global Tender for inviting bids and identified the highest bidder. Based on the same, AAI has issued the Letter of Award for leasing of Ahmedabad. Lucknow and Mangaluru airports to concessionaire. Expenditure towards operation, management and development of these airports shall be borne by the concessionaire.

AAI has embarked upon a CAPEX plan of ₹ 25000 crore in next five years for development/ upgradation/modernization of various airports in the country to meet the requirement of Air Traffic which includes expansion/modification of existing terminals, new terminals, expansion / strengthening of existing runways, aprons, Air Navigation Services (ANS) works like control tower, technical block etc.The construction of new airport is taken up as per new Greenfield airports policy of Ministry of Civil Aviation (MoCA), Government of India.

Statement

State-wise Domestic Passengers handled (in numbers) along with Growth Rate

State	2018-19	2017-18	% growth rate 2018-19 over 2017-18	2016-17	% growth rate 2017-18 over 2016-17
1	2	3	4	5	6
Andaman and Nicobar Islands	1711881	1549929	10.4%	1237824	25.2%
Andhra Pradesh	5268789	3988541	32.1%	3633088	9.8%
Arunachal Pradesh	1341	0	-	0	-
Assam	6639457	5437428	22.1%	4354715	24.9%
Bihar	4127320	3169482	30.2%	2176798	45.6%
Chandigarh	1971198	1989691	-0.9%	1749247	13.7%
Chhattisgarh	2029320	1628134	24.6%	1396179	16.6%
Daman and Diu	23814	20544	15.9%	18369	11.8%
Delhi	50524767	48308202	4.6%	42205712	14.5%
Goa	7685581	6771985	13.5%	6051602	11.9%
Gujarat	12159782	9736988	24.9%	7618077	27.8%
Himachal Pradesh	163590	179681	-9.0%	133995	34.1%
Jammu and Kashmir	4880653	4560723	7.0%	3812608	19.6%
Jharkhand	2250038	1772094	27.0%	1030238	72.0%
Karnataka	30997570	24831775	24.8%	20433336	21.5%

1	2	3	4	5	6
Kerala	7864647	7230166	8.8%	5966664	21.2%
Lakshadweep Island	38341	39088	-1.9%	30901	26.5%
Madhya Pradesh	4283731	3289712	30.2%	2702264	21.7%
Maharashtra	46813380	45416775	3.1%	41505903	9.4%
Manipur	1277161	987506	29.3%	886181	11.4%
Meghalaya	12482	12957	-3.7%	13376	-3.1%
Mizoram	225586	295379	-23.6%	235613	25.4%
Nagaland	193522	186390	3.8%	144449	29.0%
Odisha	4065090	3158916	28.7%	2303623	37.1%
Puducherry	86746	34631	150.5%	13	-
Punjab	1837248	1714796	7.1%	1031933	66.2%
Rajasthan	6976491	5906501	18.1%	4773678	23.7%
Sikkim	18963	0	-	0	-
Tamil Nadu	21090228	18414890	14.5%	16101100	14.4%
Telangana	17418921	14471073	20.4%	11732611	23.3%
Tripura	1441089	1379090	4.5%	1183867	16.5%
Uttar Pradesh	7871474	6112502	28.8%	5230892	16.9%
Uttrakhand	1257507	1139984	10.3%	895326	27.3%
West Bengal	22012357	19542331	12.6%	15094490	29.5%
TOTAL	275218965	243277884	13.1%	205684732	18.3%

Operational airports in Madhya Pradesh

†1769. DR. SATYANARAYAN JATIYA : Will the Minister of CTVIL AVIATION be pleased to state:–

(a)   the number of airports currently operational in the State of Madhya Pradesh alongwith there expansion and the timeline by which the international flights would be operational therefrom alongwith the destinations thereof; and

(b)   the details of the date of start of air services alongwith the proposed destinations in Madhya Pradesh under the tripartite Memorandum of Understanding (MoU) between the Government of Madhya Pradesh, the Ministry of Civil Aviation and Airports Authority of India (AAI)?

†Original notice of the question was received in Hindi.